

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †878  
ANSWERED ON 25.07.2023**

**Construction of Synthetic Athletics Tracks**

**†878.SHRI GANESH SINGH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is aware that competitions of various sports are being organized through Members of Parliament (Sansad) Trophy in Satna Parliamentary Constituency since 2011-12 and if so, the details thereof;**
- (b) whether the Government has proposed to construct synthetic athletics tracks for sportspersons and if so, the details thereof;**
- (c) whether any proposal is pending with the Government to construct synthetic athletics tracks in several districts of Madhya Pradesh;**
- (d) whether the Government proposes to give approval for construction of synthetic athletics track in Satna Parliamentary Constituency and if so, the details thereof;**
- (e) whether the Government is aware that Dada Sukhendra Singh Stadium and Dhawari Cricket Stadium in Satna city are being modernized under the Smart City project and if so, the details thereof;**
- (f) whether the Government proposes to open training centres in the said stadiums and if so, the details thereof; and**
- (g) the action taken and guidelines issued by the Government in this regard?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

- (a) Member of Parliament (Sansad) Sports competition are not supported**

**or monitored by this Ministry.**

**(b) 'Sports' being a State subject, the primary responsibility of creation of sports infrastructure, including laying of synthetic tracks, rests with the respective State/Union Territory Governments. Central Government supplements their efforts.**

**However, under the "Utilization and Creation/Upgradation of Sports Infrastructure" vertical of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. Accordingly, a total of 50 synthetic athletic tracks at cost of ₹ 341.68 crore have been sanctioned under Khelo India Scheme, till date, across the country, including the State of Madhya Pradesh.**

**(c) No, sir.**

**(d) The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The Khelo India Scheme has to cater to the needs of the entire country within its allocated budget for activities/ programmes. The sports infrastructure proposals received are appraised and approved in the Ministry on the basis of their technical feasibility, adherence to the prescribed parameters as well as the availability of funds. At present, no such proposal is pending in this ministry.**

**(e) Yes, Dada Sukhendra Singh Stadium and Dhawari Cricket Stadium in Satna city are being modernized under the Smart City project at cost of ₹ 8.15 crore and ₹ 7.12 crore, respectively.**

**(f) No, Sir.**

**(g) In view of (f) above, does not arise.**

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